	/ <b>Г</b>	ling under elevee (	a) of out regulation	(2) of regulation 12	the IDDI (Incolvere	Decolution Draces	for Corporate Daras	na) Dagulatiana 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	771	6259788560	521	2774839598	87.97	0	2023837898	1461111064	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	27134183	1	27134183	0.86	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	769292	1	769292	0.02	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	46	6078410	46	2845046	0.09	0	3233364	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	26	1849475728	7	348782316	11.06		630163	1500063249	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		845	8143246173	576	3154370435	100.00	0	2027701425	2961174313	